

**W.P.(C) NO. 2746 OF 2016**

15. 18.11.2019 In view of the rejoinder filed by the petitioner, learned counsel for the opposite parties requests for time.

This matter to come up on 02.12.2019.

.....  
**( K.S. Jhaveri )**  
**Chief Justice**

.....  
**(K. R. Mohapatra)**  
**Judge**

bks/jm